

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA No 2361/92

(2)

New Delhi this the 21th day of November, 1997.

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Sultan Singh  
S/O Sh. Jeeva Ram  
Mate  
under Permanent Way Inspector (PQRS)  
Ambala Cantt.

Shri Yad Ram  
S/O Sh. Hukam Singh  
-d0-

Shri Daya Ram  
S/O Shri Jeeva Ram  
-d0-

Shri Gyan Singh  
S/O Sh. Jeeva Ram  
-d0

Sh. Ganga Singh  
S/O Sh. Jiwa Ram  
-d0  
C/O Sh. B. S. Maine, Advocate,  
340 Jagriti Enclave, Vikas Marg Extn,  
Delhi-110092

Applicants

(By Advocate Sh. B. S. Maine )

VS

The General Manager,  
Northern Railway,  
Baroda House, New Delhi

The Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi

The Assistant Engineer (PQRS),  
Railway Station, Ambala

The Chief Permanent Way Inspector (PQRS),  
Northern Railway, Ambala Cantt

(None for the respondents)

RRespondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Maine, learned counsel for the applicants states  
that he is not pressing this OA <sup>1</sup> and despite several opportunities, no.

*✓ by him*  
response has been received from the applicants. Under the circumstances,  
this OA is dismissed as not pressed.

*Lakshmi Swaminathan*  
(Smt Lakshmi Swaminathan)  
Member (J)

*Adige*  
(S.R. Adige)  
Vice Chairman (A)

(3)